

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 06.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/62/2023
NAME OF THE COMPANY	Karvy Stock Broking Ltd
NAME OF THE PETITIONER(S)	Vardhaman Bank
NAME OF THE RESPONDENT(S)	Karvy Stock Broking Ltd
UNDER SECTION	7 of IBC

ORDER

Present: Ld. Counsel Mrs. Mummaneni Vazra Laxmi for the Financial Creditor.
Ld. Counsel Ms. Kopal Sharraf for the Corporate Debtor.

Both the Counsels are directed to place on record the developments relating to the order passed by the SEBI and subsequently. **Matter is adjourned to 19.07.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)